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title: Introduction of the State of Arunachal Pradesh (Amendment) Bill, 2016 (Insertion of new Sections 29A to 29L).

SHRI NINONG ERING (ARUNACHAL EAST): I beg to move for leave to introduce a Bill further to amend the State of Arunachal Pradesh Act, 1986.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State of Arunachal Pradesh Act, 1986."

*The motion was adopted.*

SHRI NINONG ERING: I introduce the Bill.